

45

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**


**CA(CAA) No. 7/NCLT/AHM/2018**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018**

Name of the Company: Infibeam Incorporation Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

| S.NO. | NAME (CAPITAL LETTERS)                        | DESIGNATION | REPRESENTATION | SIGNATURE   |
|-------|---|-------------|----------------|---|
| 1.    | <del>Ravi Shankar Joshi</del><br>NAVIN PAHWA  | SR. ADV     | Applicant      |  |
| 2.    | WITH<br>RITU SHAH<br>FOR THAKKAR<br>AND PAHWA | ADV.        |                |   |

**ORDER**

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Applicant.

Heard arguments of learned Counsel for Applicant.

Order reserved.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 22nd day of January, 2018.